NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Vijaya Prashantu. S.

coursel for petitioner.

T.v.P. Saivihan

In Han Shan Comon

| Sucha Kararr. a

L. Ramasubtonian & Accounts

counsel for R1, 2, 4+07 apatholom to

ORDER

Counsel for petitioner present. Counsel for R1, R2, R4 to R7 and counsel for R3 are present. Counsel for petitioner filed rejoinder and served copy of the same to the other side. Time extended at request for the respondents for filing sur rejoinder, if any. Put up on <u>07.03.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)